1

RAJYA SABHA

Friday, the 21th August, 1993/5 Bhadra, 1915 (Saka)

te House met at eleven of the clock, I Chairman in the Chair.

OBITUARY REFERENCE

MR. CHAIRMAN: Hon'ble Members, I refer with profound sorrow to the passing away of Shrimati Usha Barthakur, a former Member of the Rajya Sabha from the State of Assam on the 24th August, 1993 at Guwahati.

Shrimati Usha Barthakur was born in 1912 at Guwahati. She founded the: Nowgong Higher Secondary School and served as its Principal. An active social and political worker, Shrimati Barthakur organised social welfare centres, and was associated with several organizations connected with education and upliftment of women... (Interruptions) Please- On this occasion at least you should be silent.

Shrimati Barthakur stalled her Parliamentary career in 1952 as a Member of the Assam Legislative Assembly and was Deputy Minister-in-charge of Social Welfare and Medical Care for a short period. She represented the State of Assam in this House from April 1966 to April 1972. Shrimati Barthakur was an active participant in the proceedings of the House, particularly regarding the Welfare of Women,

In the passing away of Shrimati Usha Barthakur the country was lost a dedicated worker in the cause of social reform and economic growth.

We deeply mourn the passing away of Shrimati Usha Barthakur.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

{Hon, Members then stood in silence for one minute.}

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

ORAL ANSWERS TO QUESTIONS

Financial assistance for maintenance of posts of Hindi teachers

*441. SHRI PRAVAT KUMAR SAMANTARAY :† SHRI SARADA MOHANTY:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether his Ministry have intimated its decision to Orissa Government for continued financial assistance in the 8th plan period as in the 7th plan period for maintenance of posts of Hindi teachers created and approved by the Central Government in 7th Plan period;
- (b) if so, whether financial assistance to that effect has been released; and
- (c) if not, what are the reasons for delay?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c) A statement is laid on the Table of the Sabha.

Statement

In December 1990, the Ministry had intimated the State Government of Orissa that financial assistance for maintenance of 600 posts of Hindi teachers sanctioned durnig the 7th Plan would be provided to the State Government in the 8th Plan also. However, when the Ministry formally considered the Scheme of Appoint-

[†]The question was actually asked on the floor of the House by Shri Pravat Kumar Samantaray.

ment of Hindi Teachers for continuance in the 8th Plan, it was decided to continue the Scheme during the 8th Plan subject to the condition, applicable to all Staes/UTs, that the liability of maintenance of Hindi teachers appointed by the States/UTs prior to the commencement of the 8th Plan would rest with the respectve State Governments/UT Administrations. The Scheme was circulated to all non-Hindi speaking States/UTs including Orissa on 3rd June 1992, before commencement of the academic session 1992-93. In view of the earlier intimation conveyed to the Government of Orissa on 10th December 1990, grant-inaid has already been released for maintenance of the 600 posts of Hindi teachers in the financial year 1990-91 and 1991-92 through sanction tetters dated 10.12.90 and 23.1.92. In accordance with the general policy in regard to plan assistance for posts and also on account of the condition incorporated in the letter dated 3rd June 1992, grant for maintenance of the posts relating to the 7th Pain is not admissible. Grant-in-aid would, however, be available to the Government of Orissa for 600 Hindi teachers appointed in 1991-92 during the 8th Plan. The State Government has been apprised of the position in this regard. The State Government have again represented to the Government of India. This representation will be duly considered.

SHRI PRAVAT KUMAR SAMAN-TARAY: Sir, this is regarding consideration of financial assistance for maintenance of Hindi teachers in non-Hindi-speaking States. This Scheme was introduced by the Central Government in the Seventh Plan period. In December, 1990 the Government of India has communicated to the State Government of Orissa that though it had been decided earlier that the assistance would not be continued in the Eighth Plan period, the Government of India decided later that the assistance would continue to be there for the maintenance of Hindi teachers in Orissa. The Central Government extended the assistance in 1990-91. It extended the assistance in 1991-92 also. But from 1993 the Central Government is not extending

any financial assistance for the main of Hindi teachers. tenance Or the other hand, the State Government has not made any Budgetary pro vision on the assurance of the Central Government that one hundred cost would be borne by the Central vernment. That is why all these teachers are not getting salaries for us. test six months. I would like to know by when the Central Government clear this case and by what time I money will be released in order to re lease the unpaid salary to the Hindi teachers in the State of Orissa.

KUMARI SELJA: As (he hon. Mem. ber has pointed out just now, in the be sinning is was decided that the post! would be carried over to the next Plan but subsequently the decision was chang led and it was decided that no new post would be created under the scheme Unitil then it was to be financed by us We also had two Annual Plans before the Eighth Plan came. For that we provided the money. Now, I an afraid we can only consider it till 1992 93. That is under the consideration o the Government.

SHRI PRAVAT KUMAR SAMANTA RAY: I would like to quote the letter the Central Government. It says;

"However, in view of the difficultie due to financial constraints explaine by the State Government for mainte nance of the posts of Hindi teacher sanctioned during the Seventh Pla it has been decided to proide fina cial assistance to the State Government fir maintenance of 600 posts Hindi teachers during; the Eighth Pla also."

I think after this letter there hardly any ambiguity or any illusion, think thereafter no communication ha been sent by the Government of Indl on the going back of their commitmen Now. for the benefit of the House would like to have an assurance from the Minister if she will ensure that tl Hindi teachers will be paid their salar as usual and all the arrears which

not been paid for the last six months, fhe Orissa High Court has also directed the release of the salary to them. She should also assure the House by what time the money she should also assure the House by what time the money will be released.

KUMARI SELJA: The posts created in the Seventh Plan could not be carried over to the Eighth Plan, but we would honour the payment of salary for the 600 posts which have been created subsequently.

MR. CHAIRMAN: Who will pay for the others? The State Government?

KUMARI SELJA: Yes, the State Government.

SHRI SARADA MOHANTY: In her reply ;he hon. Minister has stated that the State Government has again represented to the Government and that this representation would be duty considered. I would like to know from the Minister when they received that representation and by when they are going to consider it. The teachers are on strike and they will die if you consider it after two or three years. I want to know the positive date by when she is going to consider their case for the release of the amount.

KUMARI SELJA: Sir, we nave a positive attitude towards this. There is no problem. The payment of the arrears that are due between the two Annual Plans will also be considered by the Central Government. There is no problem

भी शंकर दयात सिंह: तभापित जी,
मुझे खुशी है कि उड़ीसा के हमारे दो
माननीय सदस्यों ने यह प्रश्न उठाया है।
में सरकार से इस संबंध में जानना चाहता
हूं कि दक्षिण भारत हिन्दी प्रचार सभा,
हिन्दी संस्था संघ, उत्कल हिन्दी प्रचार
सभा जैसी संस्थाय प्रपते-प्रपने क्षेत्र में
हिन्दी के प्रचार और प्रसार में लगी हैं और
भारत सरकार बहां हिन्दी भिक्षकों को
भेजती है, जिसका पूरा वेतन और वितीय
भार केन्द्र सरकार उठाती है। मैं इस
संबंध में सरकारसे जानना चाहता हूं कि

क्या यह बात सही है कि हिन्दी शिक्षकों के लिए जो केन्द्रीय वित्त सहायता राज्यों को दी जाती है उसका उपयोग वे हिन्दी शिक्षकों को वेतन तथा हिन्दी प्रचार-प्रसार में नहीं लगा कर उसका प्रयोग दूसरे कामों में लगाते हैं, क्या ऐसी भी शिकायत मिली हैं? ग्रगर मिली है, तो इसका विवरण क्या है?

KUMARI SELJA: Sir, there is another question coming up on this.

SHRI SHANKAR DAYAL SINGH: This is not another question at all.

KUMARI SELJA: It is another question.

श्री शंकर बयाल सिंह: यह दूसरा कैसे हो गया? मैं पूछ रहा हूं कि जी पैसा यहां से भेजते हैं, वह पैसा इनकी पे में न देकर दूसरे कामों में लगा देते हैं यह णिकायत मिली है कि नहीं? यह तो इसी से संबंधित है।

सभापति : श्री वी० एम० अधिव !

श्री विठठल राव माधवराव जाधव: मभापति जी, श्रभी मान्यवर मंत्रीजी जवाब दिया है कि जो केन्द्रीय विद्यालय है उड़ीसाँ और भारत के अन्य क्षेत्रों में, उनमें हिन्दी शिक्षकों की पूरी तादाद नहीं इसके ग्रल(व(ग्रमी मेरेमिल श्री शंकर दयाल सिंह जी प्रश्न पूछ रहे थे, हम दोनों ही संसदीय राजभाषा समिति की बैठकों में जात है तो जात होता है कि जो केन्द्रीय सरकार के दफ्तर है वहां भी हिन्दी शिक्षकों की पूरी तादाद नहीं है ज**बकि** हमते देश की राजभाषा हिन्दी बनाने के लिए पालियामेंट में कानुन बनाकर तय किया है। तो केन्द्रीय विद्यालय तथा सरकारी दपतरों में हिंदी हमें पढ़ाना है और उसमें जहां तक सरकार का सर्कुलर है कि हिन्दी के लिए कोई "कंस्ट्रेट ग्राफ रिसोर्सेस की बात नहीं है, तो वहां पूरी तरह से इसका इंतजाम किया जाएगा या हों, यह में माननीय मंत्रजी से जानन! चाहत हूं।

कुमारी शैलजा : सभापति जी, यह प्रका केन्द्रीय विद्यालय से संबंधित तो नहीं है लेकिन फिर भी मैं बताना चाहंगी हिन्दी के लिए हम पूरी तवज्जों देते है ग्रीर उसी के ग्रंतर्गत यह स्कीम "ग्रपर ट्राएंग्लर मेकंडरी लेवल" के लिए है जिसमें हमने टीचर्स का प्रोविजन किया है।

थी संघ प्रिय गौतमः सभापति जी. किसी भी देश की सामाजिक समस्यात्री ग्रौर एकता के लिए भाषा बहत महत्वपुर्ण भूमिका अदा करती है। संविधान निर्माताओं ने भी संविधान की धारा 343 में यह स्पष्ट रूप से कहा था कि इस संघ की भाषा हिंदी होगी ग्रीर ज्यादा-से-ज्यादा 15 वर्ष तक ग्रंग्रेजी चलती रहेगी, लेकिन ग्राज 43 वर्ष संविधान को लागू हुए हो गए है हिंदी राष्ट्र की भाषा नहीं बन पाई हैं। इस कारण कभी-कभी विवाद खड़े हो जाते हैं, इसलिए मैं ग्रावके माध्यम से माननीय मंत्री जी से जानना चाहंगा कि हिंदी इस देश की, संघ की भाषा कब तक बन पाएगी ?

MR. CHAIRMAN: Your supplementary contains a larger question. This question is about teachers. The Minister is not obliged to answer this.

SUBRAMANIAN SWAMY: Let them learn some Tamil before they ask others to learn Hindi... (Interruptions)...

SHRIMATI **CHANDRIKA** ABHI-NANDAN JAIN: Mr. Chairman, Sir, this is an important question put by the Members from Orissa. When it comes to the reply, I find that the reply is very vague, complicated. I cannot comprehend it properly. I want the hon. Minister to throw light on the different aspects of the reply. There are contradictory statement... (.Interruptions)... May I put my question? I need your protection.

MR. CHAIRMAN; Let the hon. Member put her question.

SHRIMATI **CHANDRIKA** ABHI-NANDAN JAIN: There are contradictory statements. The very first sentence says, "..maintenance of 600 posts of Hindi teachers sanctioned during the Seventh Plan would be provided to the State Government in the Eighth Plan also." So you have made a provision in your budget to provide for the posts of 600 teachers in the Eighth Plan also, if I understood your reply correctly.

In the latter part of your main reply you said, "In accordance with the general policy... grant for maintenance of the posts relating to the Seventh Plan is not admissible." Will you throw light on this aspect of payment of salaries to the 600 teachers? What is the position when it comes to the Eighth Plan?

Again you have said that up to 1991-92 you have Paid their salaries. What is going to happen in future? I mean, thereafter, are they going to be paid by the Central Government or the will State Government have to look after their salaries?

MR. CHAIRMAN; Actually she had answered the question If she wants to give the answer again... (Interruptions).

SHRIMATI CHANDRIKA ABHI-NANDAN JAIN: Finally, this is a part of the three language formula. Is she going to continue with the three-language formula? Is there any move to review the three-language formula?

KUMARI SELJA; Mr. Chairman, Sir, we are committeed to the three language formula;

There is no contradiction in the reply. Whatever posts have been sanctioned during the Seventh Plan and all the Plans, we would carry them forward to the Eighth Plan. But then subsequently we had two Annual Plans coming up. That six hundred posts that were created in the Seventh Plan, we took them over and we paid for them in these two An nual Plans also. But subsequently we have: decided that these would not be carried: over to the Eighth Plan which commenced after the Annual Plan. It was intithe new Vice-Chancellod is in the promated to the State Governments that they would have to carry that liability. (Interruptions).

442. (The questioner (Chaudhary Harmohan Singh) was absent, for answer,

बनारस हिन्दू विश्व विद्यालयमें रिःत पर

*443. भी सत्य प्रकाश मालवीय: ्या मानव संज्ञाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

- (क) बनारस हिन्दू विश्वविद्यालय इस समय विभाग-वार प्रोफेसरों के कितने-कितने पद रिक्त हैं और इनमें से प्रत्येक पद किस-किस तिथि से रिक्त हैं; ग्रीर
- (ख) इन रिक्तियों के क्या कारण हैं और इन सभी पदों को कब तक भर दिये जाने की संभावना है?

मानव संशोधन विकास संतालय (शिक्षा ग्रौर संस्कृत विकास) में उप मंती (कुपारी शैलजा): (क) ग्रौर (ख) एक विवरण सभा पटल पर रख दिया गया है।

विवरण

(क) बनारस हिन्दू विश्वविद्यालय (ब. हि. वि.) द्वारा भेजी गई सूचना के प्रनुसार, ग्राज की स्थिति के अनुसार प्रोफेसरों के ग्रेड में 81 पद रिक्त हैं और विभाग-वार ब्योरे नीचे दिये गये हैं:--

क्रम सं०	विभाग का नाम	प्रोफेसरों के रिक्त पदों की संख्या
1	2	3
सीम	किल्दी संस्थान	

प्रौद्योगिकी संस्थान

1. यांतिकी इंजीनियरी विभाग	1
2. सिविल इंजीनियरी विभाग	3
3. इल बटोनिकी इजीनिरी रे	

सी.भार.एम.टी. विभाग

1

1 2	3
4. प्रगुक्त भौतिकी विज्ञान विभाग	1
 प्रयुक्त रसायन विज्ञान विभाग 	1
 प्रयुक्त गणित विभाग 	1
 कम्प्यूटर इंजीनियरी विभाग 	1
 मेट. इंजीनियरी विभाग 	2
 रसायन इंजीनियरी विभाग 	1
10. सेरेमिक इंजीनियरी विभाग	3
11. श्रौष्ध-निर्माण विज्ञान विभाग	2
12. बायो मेड. इंजीनियरी स्कूल	1
13. बायो-केिकल इंजीनियरी स्कूर	त 2
14. विद्युत इंजीनियरी विभाग	2
कुल	22
कृषि विज्ञान संस्थान	
15. कृषि विज्ञान विभाग	1
16. शरीर विज्ञान विभाग	1
 कीट विज्ञान एवं कृषि जन्तु विज्ञान विभाग 	1
18. कृषि स्रर्थंशास्त्र विभाग	1
्रेल	4
विकित्सा विज्ञान संस्थान	
19. मूलभूत सिद्धांत विभाग	1
20. काया चिकित्सा विभाग	1
21. रोग विज्ञान विभाग	2
22. शल्य शालक्या विभाग	1
23. शल्य चिकित्सा विभाग	4
24. पी.एस.ए ं विभाग	1
25. ग्रीषध विज्ञान विभाग	1
26. भाणविक जीव-विज्ञान विभाग	
27. भार.टी. भीर भार. एम. विभा	म 1
28. बाल चिकित्सा विभाग	1
29. ई.एन.टी. विभाग	2
गुल	17